

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 61922/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 11584/2019

BHARAT PETROLEUM CORPORATION LTD. & ORS. Petitioner(s)

VERSUS

SANJEEV ARORA & ORS. Respondent(s)

IA No. 61922/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sanand Ramakrishnan, AOR
Mr. Rajeev Mishra, Adv.
Mr. Sanjeev Mahara, Adv.

For Respondent(s)

Ms. Vibhooti Malhotra, AOR
Mr. Anish Agarwal, AOR
Mr. T. Mahipal, AOR
Mr. Ish Karan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
Ld. Counsel for respondent is present.

Service is complete upon respondent Nos. 1, 3 and 5, but no one has entered appearance on their behalf.

Four weeks' time as a last chance is granted to Respondent No. 2 to file Counter Affidavit.

Four weeks' time is granted to Respondent Nos. 4 and 6 to file Counter Affidavit.

List again on 23.01.2020.

SURINDER S. RATHI
Registrar